RAJESH BUSINESS & LEISURE HOTELS PRIVATE LIMITED

(A Company under Corporate Insolvency Resolution Process vide NCLT Order dated 20th April 2022)

List of claims by Employees as on 21st November 2022

S. No.	Particulars	Claims Filed (Rs)	Claims Admitted (Rs)	Claim Not Admitted (Rs)	Under Verification Amount (Rs)
1	Akhilesh Kumar Chauhan	7,98,317	5,73,475	2,24,842	-
2	Amit Rambhau Savenkar	23,59,303	15,21,956	8,37,347	-
3	Anuj Mulchand Patel	55,68,185	47,67,767	8,00,418	-
4	Asha Borana	1,08,446	1,02,308	6,138	-
5	Brajesh K Gupta	8,80,735	4,01,716	4,79,019	-
6	Irfan Ahmed Shaikh	4,40,393	1,38,750	3,01,643	-
7	Karishma Singh	2,44,785	1,05,233	1,39,552	-
8	Kshitij Parag Pandit	15,32,515	15,09,115	23,400	-
9	Manoj Mahadev Sawant	25,05,004	1,67,058	23,37,946	-
10	Mebin V Blasy	32,84,619	20,20,183	12,64,436	-
11	Mehul Rakhasiya	28,14,677	19,48,425	8,66,252	-
12	Neeraj Surendra Prasad yadav	70,821	67,275	3,546	-
13	Nilesh Ramchandra Patkar	7,13,058	4,95,486	2,17,572	-
14	Nirav Shah	9,94,000	6,90,720	3,03,281	-
15	Pankaj Kumar	2,47,989	2,21,419	26,570	-
16	Parshuram Gayakwad	1,09,000	1,09,000	-	-
17	Pradeep Chavan	45,34,573	27,76,112	17,58,462	-
18	Prajakta Shirke	91,326	72,533	18,793	-
19	Rahul Maruti Kamble	5,34,117	4,05,748	1,28,369	-
20	Rajendra P Parab	12,10,921	8,28,979	3,81,942	-
21	Rajesh Prakash Chavan	8,11,645	4,68,677	3,42,968	-
22	RamkumarMurliprasad varma	11,44,259	7,95,214	3,49,045	-
23	Ravinder Seth	43,90,745	40,33,398	3,57,347	-
24	Sakharam Shivaji Malache	1,02,000	79,287	22,713	-
25	Sanjay Shah	16,77,849	12,31,642	4,46,207	-
26	Saurabh Singh	6,95,509	5,12,994	1,82,515	-
27	Sharaf Rizvi	7,64,075	4,20,579	3,43,496	-
28	Sudhakar Bhirje	32,19,724	-	32,19,724	-
29	Sushil More	1,99,887	1,23,700	76,187	-
30	Venketesh Kotian	2,15,815	2,15,713	102	-
	Total	4,22,64,292	2,68,04,462	1,54,59,832	-

Notes:

- 1. The list of Employees is as per claims received in Form D till 21st November 2022
- 2. The status of claim has been communicated to the respective employees

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- 3. The claims represent those pertaining to the outstanding dues of both current and previous employees
- 4. The claims admitted are based upon a verification of proof of claims and are subject to revision/substantiation/modification on the basis of any additional information/evidence/clarification/revised claim being received from the respective creditors